

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**Contempt Petition No. 60/196/2018 & M.A. NO.  
60/2019/2018 in  
ORIGINAL APPLICATION NO. 060/839/2017**

**Chandigarh, this the 18<sup>th</sup> day of March, 2019**

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MRS. P. GOPINATH, MEMBER (A)**

1. Kewal Krishan, age 54 years, S/o Late Sh. Amar Nath, working as Chowkidar in the Office of Executive Engineer MC PH Division No.3, Sector-37, Chandigarh, R/o H. No.2814, Sector 20-C, Chandigarh. "Group C"
2. Ram Nath age 53 years S/o Sh. Harkesh Chand, working as Chowkidar in the Office of Executive Engineer MC PH Division No.3, Sector-37, Chandigarh, R/o Government Tubewell, B.Ed College, Sector-20, Chandigarh. "Group C".
3. Wattan Chand age 58 years S/o Sh. Dhani Ram, working as Chowkidar in the Office of Executive Engineer MC PH Division No.3, Sector-37, Chandigarh, R/o H. No.605, Kishangarh, UT, Chandigarh. "Group C"
4. Nar Singh age 55 years S/o Sh. Jeet Ram, working as Chowkidar in the Office of Executive Engineer MC PH Division No.3, Sector-37, Chandigarh, R/o H. No.740, Kishangarh, UT, Chandigarh. "Group C".
5. Subhash Chand age 59 years S/o Sh. Amar Nath, working as Chowkidar in the Office of Executive Engineer MC PH Division No.3, Sector-37, Chandigarh, R/o C/o Wattan Chand H. No.605, Kishangarh, UT, Chandigarh. "Group C".
6. Dalbir Singh age 55 years S/o Sh. Bant Singh, working as Chowkidar in the Office of Executive Engineer MC PH Division No.3, Sector-37, Chandigarh, R/o H. No.605, Kishangarh, UT, Chandigarh. "Group C".
7. Lok Rajage 53 years, S/o Late Sh. Somraj, Working as Beldarin the office of Executive Engineer MC PH Division

No.1, Sector-11, ChandigarhR/o H. No.2743, Sector 20-C, Chandigarh. "Group C".

8. Jarnail Singh age 56 years,S/o Sh. Malagar Singh, Working as Beldar in the office of Executive Engineer MC PH Division No.2, Sector-11, ChandigarhR/o Village Khuda Lahora, Chandigarh."Group C".

9. Nirmal @ Nirmal Singh age 57 years, S/o Sh. Sukh Ram, Working as Beldar in the office of Executive Engineer MC PH Division No.1, Sector-11, ChandigarhR/o Village Nada, Tehsil & District Mohali."Group C".

10. Bhagwan Dass age 58 years, S/o Sh. Panchhai, Working as Beldar in the office of Executive Engineer MC PH Division No.1, Sector-11, Chandigarh R/o H. No.19, Water Works Colony, Sector-26, Chandigarh. "Group C".

11. Jagir Singh age 55 years, S/o Sh. Charan Singh, Working as Beldar in the office of Executive Engineer MC PH Division No.1, Sector-11, ChandigarhR/o H. No.6, Water Works Colony, Sector-39, Chandigarh."Group C".

12. Mohan Singh age 58 years, S/o Sh. Pritam Singh, Working as Chowkidarin the Office of Executive Engineer MC PH Division No.3, Sector-37, Chandigarh, R/o Village and Post Office Dhurali, District Mohali. "Group C".

13. Khushi Ram age 55 years S/o Dada Ram, Working as Beldar in the office of Executive Engineer MC PH Division No.2, Sector-11, ChandigarhR/o Village Tarapur Majri, Tehsil Kharar, District Mohali."Group C".

14. Hoshiar Singh age 61 years, S/o Sh. Rikhi Ram,retired asCarpenterin the office of Executive Engineer MC PH Division No.1, Sector-11, Chandigarh R/o H. No.2743, , Sector-20-C, Chandigarh. "Group C".

15. Darshan Kaur wd/o Late Amrik Singh S/o Sh. Mangat Ram, working as Chowkidar in the Office of Executive Engineer MC PH Division No.3, Sector-37, Chandigarh. "Group C"

....Petitioners

## VERSUS

1. Sh. Mukesh Anand, Chief Engineer, Union Territory, Chandigarh Administration, Engineering Department, U.T. Civil Secretariat, Sector 9, Chandigarh 160009.
2. Sh. Kamal Kishore Yadav, IAS, Commissioner, Municipal Corporation, Chandigarh, New Deluxe Building, Sector 17, Chandigarh.
3. Sh. Manoj Bansal, Chief Engineer, Municipal Corporation, New Deluxe Building, Sector 17, Chandigarh 160017.

...RESPONDENTS

**Present: Sh. Barjesh Mittal, counsel for the applicants.**

**Sh. Rajesh Punj, counsel for the respondents no. 1-2.**

**Sh. Arvind Moudgil, counsel for respondents no. 2-3**

**ORDER (oral)**

**SANJEEV KAUSHIK, MEMBER (J)**

Learned counsel for the parties are in agreement that the order of this Court has been complied with, therefore, this C.P. has been rendered infructuous and may be disposed of as such. However, learned counsel for the petitioner prays that the petitioners may be granted liberty to challenge the order now passed by the respondents on original side.

2. In the wake of above, the C.P. is closed. Notice issued to respondents is discharged. However, the petitioners are at liberty to challenge the order passed by the respondents in original side, if so advised. Pending M.A. also stands disposed of.

**(P.GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)**

**Dated: 18.03.2019**

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